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Central Administrative Tribunal Principal Bench

O.A. No. 1985 of 2000

New Delhi, this the day of 16th April, 2001.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)
Hon'ble Mr. Govindan S. Tamai, Member(A)

1. The Association of Fire Service (Drivers), Delhi. Through its General Secretary Shri Sehdev Singh(Dvr.), Roop Nagar, Delhi-110 007.
2. Sh. Shyam Lal Premi, S/o Shri Nathu Ram Premi Presently working as Driver No.730 Laxmi Nagar Fire Station Near Radhu Palace, Delhi-110092. ...Applicants.
(By Advocate: Shri S.K. Gupta)

Versus

1. Govt. of NCT of Delhi Through Chief Secretary, 5, Sham Nath Marg, Delhi-110054.
2. Principal Secretary (Home) 5, Sham Nath Marg, Delhi-110054.
3. Chief Fire Officer, Fire Headquarters, Delhi Fire Service, Connaught Circus, New Delhi-110001. ...Respondents.
(By Advocate: Ms. Sumedha Sharma)

ORDER (Oral)

By Smt. Lakshmi Swaminathan, Vice-Chairman(J)

Shri S.K.Gupta, learned counsel for the applicants prays for permission to withdraw OA 1985/2000. It is seen that from the order dated 11.4.2001 that he had already submitted that the proposed amendments against which the applicants have filed this application have since been dropped by the official respondents. Accordingly nothing further survives in the OA.

2. In the above facts and circumstances of the case, the OA along with MAs are disposed of as withdrawn. No order as to costs.

(Govindan S. Tamai)
Member(A)

/Kedar/

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman(J)